

Medium Wave Lengths of the A.I.R.

✓ 1566. { Shri Raghunath Singh:
Shri D. C. Sharma:
Shri Hem Barua:

Will the Minister of Transport and Communications be pleased to state whether it is a fact that International Tele-communication Union has asked India to utilize about 50 medium wave lengths earlier allotted to it by the middle of next year or else surrender them to other countries?

The Minister of Transport and Communications (Dr. P. Subbarayan): The International Tele-communication Union has not asked India in particular, to utilise by the middle of next year about 50 medium wave lengths earlier allotted to it or else to surrender them to other countries. However, the recent Administrative Radio Conference of the International Tele-communication Union has generally resolved that frequencies assigned to countries in the earlier conferences for different types of services, if not already put into use by 1st May, 1961, will not continue to remain registered in favour of those countries for purposes of international recognition. Such frequencies will then be liable for re-assignment to countries which ask for them.

Road Accidents in Delhi

2199. { Shri D. C. Sharma:
Shri Hem Raj:

Will the Minister of Transport and Communications be pleased to state:

(a) the total number of road accidents in Delhi during 1959-60;

(b) the number of persons killed or injured;

(c) whether the families of the victims have been paid compensation; and

(d) the measures adopted to prevent road accidents?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) 4082.

(b) 152 persons killed and 1,588 injured.

(c) Yes, in some cases.

(d) The following measures have been taken to prevent road accidents:

(i) Roads are being widened, wherever necessary, within the financial resources available.

(ii) Separate tracks are being provided for cyclists, wherever essential.

(iii) One-way traffic is being enforced on some roads.

(iv) Footpaths are being provided for pedestrians

(v) Street lighting arrangements are being improved and lights are being installed on traffic islands.

(vi) Speed restrictions are being enforced rigidly.

(vii) Restrictions have been imposed on the movement of heavy vehicles in certain congested areas.

(viii) Rules under the Bombay Police Act, 1951, as extended to Delhi, have been brought into force. Under these Rules, certain traffic offences have been made cognisable and more stringent punishments have been prescribed for them.

Waiting Rooms on N. Railway

2200. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

(a) the names of stations on which waiting rooms have been constructed during the year 1959-60 on the Northern Railway; and

(b) the names of stations where waiting rooms are proposed to be